

**National Green Tribunal
Faridkot House, Copernicus Marg,
New Delhi - 110001**

NGT(PB)/ DR(J)/ 08 /2019/44

15th January, 2019

OFFICE ORDER

The procedural Rule in respect of Judicial proceedings before the National Green Tribunal is as under:

Rule 8(2) of National Green Tribunal Act, 2010 provides as under:

The application or appeal, as the case may be, under sub-rule (1) shall be presented in triplicate in the following two compilations:

- (i) *Compilation No. 1- application or appeal, as the case may be, along with the impugned order, if any;*
- (ii) *Compilation No. 2- all other documents and annexures referred to in the application or appeal, in a paper book form.*

In exercise of the powers conferred under the provisions of the National Green Tribunal (Practice and Procedure) Rules, 2011 framed under the National Green Tribunal Act, 2010 and for smooth functioning of proceedings before the Tribunal, the Competent Authority has been pleased to pass the following instructions.

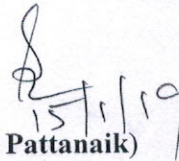
While filing a new case (Original Application, Appeal, Review Application and Execution Application) the learned Counsel or applicant in person is required to file both compilations under one file cover which shall be marked as File A. File A shall comprise of Index, Application or Appeal, as the case may be, along with I.A and all other documents and annexures referred to in the application/Appeal. If the papers in File A exceeds 200 pages, then the rest of the pages shall be put in another file cover which shall be marked as Vol-2. There shall be another file comprising of office reports and other miscellaneous documents which shall be marked as File B. Therefore, hereafter there shall be only two files, namely, File A and File B. Submission of CDs shall also be dispensed within due course.

This shall come into effect from 15-01-2019.

The Filing and Judicial Sections are required to comply with the above direction strictly.

All the Zonal Benches are also required to strictly abide by the above instructions from the aforesaid date.

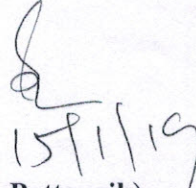
This is issued with the approval of the Competent Authority.


(S.K. Pattanaik)
Registrar

Copy to:

1. PPS to Hon'ble Chairperson
2. P.A. to Hon'ble Judicial & Expert Members
3. P.A. to Ld. Registrar.
4. P.A. to Ld. Registrar of All Zonal Benches (Bhopal/Chennai/Pune/Kolkata) for display in notice Board.
5. Ld. Deputy Registrar (Judicial/Admn.)
6. Assistant Registrar (Admn.)
7. AAO Cum DDO
8. Consultant (Filing/Judicial)
9. All Branch Incharge
10. Secretary, NGT Bar Association
11. Notice Board
12. Manager (Legal)
- ✓ 13. Computer Section for uploading on the website
14. Guard File




(S.K. Pattanaik)
Registrar